

NOTIFICATION

In exercise of the powers conferred on the Honourable the Chief Justice, under paragraph - 3 of the Arbitration Scheme framed under Arbitration and Conciliation Act, 1996 as amended vide Notification dated, 04.04.2007, the Honourable the Chief Justice is pleased to nominate **Honourable Mr. Justice D.N.RAY** to deal with the requests made under para-2 of the Scheme on **18.09.2026**.

High Court of Gujarat
Ahmedabad 380 060.

Date: 17/09/2026

By Order of the Hon'ble Chief Justice



Registrar (Judicial)